

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **16.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA(CAA)21(CHE)2024

PETITION NUMBER :

NAME OF THE PETITIONER(S) : Turbo Energy Pvt Ltd

NAME OF THE RESPONDENTS :

UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Present: Ld. Counsel Ms. Goda Raghavan for the Applicant.

Arguments heard.

Orders Reserved.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)